CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P No. 457/2017 in O.A No. 2123/2016

New Delhi, this the 13th day of April, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

Ms. Manju Rani, Age 31 years, D/o. Bhoop Singh, R/o. Vill. Pochanpur, P.O. Dhulsiras, Dwarka Sec 23, New Delhi – 110 077.

...Petitioner

(By Advocate : Mr. B. K. Berara)

2. Sh. Ashish Chander Verma,

Versus

- 1. Smt. Punya Salila Srivastava, Secretary, Directorate of Education, Govt. of NCt of Delhi & Anr.
- The Chairman,
 Delhi Subordinate Service Selection Board,
 Govt. of NCT of Delhi,
 FC-18, Institutional Area,
 Karkardooma,
 Delhi 110 092.Respondents

(By Advocate: Mr. Amit Sinha for Mr. R. N. Singh for R-1, Ms. Sangita Rai with Mr. Pradeep Singh Tomar for R-2)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Counsel for respondents has handed over a memorandum/order dated 09.03.2018 by which Ms. Manju Rani, the applicant herein has been offered the appointment to the post of Librarian under the Post Code 2/13.

2. Accordingly, order of this Tribunal has been substantially complied with. Hence, C.P. is closed. Notices issued to the alleged contemnors stand discharged.

The order dated 09.03.2018 is taken on record.

(Uday Kumar Varma) Member (A) (Jasmine Ahmed) Member (J)

/Mbt/